

Annexure-3

Name of the corporate debtor: **MPG REALTY PRIVATE LIMITED**
Date of commencement of CIRP: **18/12/2025**
List of creditors as on: **08/08/2026**

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amt in Rs.)

Sl.no	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Aditya Birla Capital Limited	02/01/2026	1,418,777,755.35	1,354,574,019.46	Guarantor	1,354,574,019.46	1,354,574,019.46	No	100.00%	-	-	64,203,735.89		
2	Mr. Prashant Chopra & Mr. Gaurav Kapoor	19/03/2026	1,492,072.00	-	Residential Unit Holder	-	-	No	0.00%	-	-	1,492,072.00	-	
	Total		1,420,269,827.35	1,354,574,019.46		1,354,574,019.46	1,354,574,019.46		100.00%	-	-	65,695,807.89	-	